

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1600  
TO BE ANSWERED ON 04.12.2024**

**PASIGHAT- PARSHURAMKUND TO RUPAI RAILWAY LINE, ARUNACHAL  
PRADESH**

**1600 SHRI TAPIR GAO:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether any survey/investigation has been done on Pasighat to Parshuramkund to Rupai Railway Line, Arunachal Pradesh;**
- (b) if so, the time by which Railway line is likely to be constructed; and**
- (c) if not, when the time by which the survey/investigation shall be done?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (c): A Statement is laid on the Table of the House.**

**\*\*\*\*\***

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1600 BY SHRI TAPIR GAO TO BE ANSWERED IN LOK SABHA ON 04.12.2024 REGARDING PASIGHAT - PARSURAMKUND TO RUPAI RAILWAY LINE, ARUNACHAL PRADESH**

**(a) to (c): Detailed Project Report (DPR) for Pasighat - Parsuramkund - Rupai (217.83 Km) new line project has been prepared. The Project is not yet sanctioned.**

**After firming up of Detailed Project Report (DPR), sanctioning of project requires consultation with various stake-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc. As sanctioning of projects is a continuous and dynamic process, exact timelines cannot be fixed.**

\*\*\*\*